

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Thursday, 14th March, 2024 at 10.30 a.m. ;**

I

The Division Bench comprising of the of the **Hon'ble Shri. Justice Prakash D. Naik (at Bombay)** and the **Hon'ble Shri. Justice Bharat P. Deshpande (at Nagpur)** will take up the matters , **through Video Conferencing**, as per the board notified separately.

II

Necessary arrangement for Video Conferencing is made in the **Court Room No. 7** of this establishment.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 13.03.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)